GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

RAJYA SABHA UNSTARRED QUESTION No. 1327

Answered on Tuesday, March 14, 2017/Phalguna 23, 1938 (Saka)

Treating the cost of EAPs in Andhra Pradesh as grants

1327. DR. K.V.P. RAMACHANDRA RAO.

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Central Government has taken a decision to treat 90 per cent cost of the Externally Aided Projects (EAPs) in Andhra Pradesh as grants instead of loan, if so, the details thereof; and
- (b) whether this scheme is implemented for all ongoing EAPs or only on newly sanctioned EAPs?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI ARJUN RAM MEGHWAL)

(a) to (b): No. The Central Government will provide special assistance measure to Government of Andhra Pradesh, which would make up for the additional Central share the State might have received during 2015-16 to 2019-20, if the funding of Centrally Sponsored Schemes (CSS) would have been shared at the ratio of 90:10 between the Centre and the State. The special assistance will be provided by way of repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State.
